

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos. 08/2016 & 39/2017

IN

CP No.27/02/2013

(Decided matter)

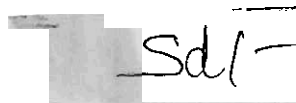
RT No.63/Chd/CHD/2016


In the matter of M/s Ind-Swift Ltd.Petitioner/Applicant-Company.

Present: Mr. Atul V. Sood, Advocate for Ind-Swift Ltd., applicant-company.
Ms. Simrat Kaur, Company Secretary of applicant-company.
Dr. Raj Singh, ROC, Punjab & Chandigarh and Himachal Pradesh.
Mr. Ashish Thirania, Jr. Technical Assistant along with Mr. Vineet Khatri, Company Prosecutor for Registrar of Companies, Chandigarh & Regional Director.
Mr. Yash Pal Gupta, Advocate for the depositor Smt. Shibani Mukherjee.
Mr. Sidharth Sharma and Mr. Kunal Soni, Advocates for Mr. Gopal Sharma, Advocate.
None for other five depositors.

Objections have been filed by Mr. Manpreet Singh but copy of the same not supplied to the counsel for the petitioner. It is directed that the same be supplied during the course of the day.

List the matter for arguments on 18.08.2017.


(Justice R.P. Nagrath)
Member (Judicial)

 July 18, 2017.
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